

National Company Law Appellate Tribunal, New Delhi
Company Appeal (AT) (Insolvency)No. 1380 of 2019

In the matter of :

Amit KatyalAppellant

Vs.

Meera Ahuja &Anr. ...Respondents

Present:

Appellant: Ms. Bina Gupta, Ms Sheena Taqui Advocates

Respondent: Mr. Jugraj Singh(IRP),Mr.Yogesh Mittal Advocate for IRP.

ORDER

24.02.2020 Heard the Learned counsel for the Appellant in part, for continuation at request the matter is adjourned to **2nd March,2020.**

(Justice Venugopal M.)
Member(Judicial)

(V.P.Singh)
Member(Technical)

(ShreeshMerla)
Member(Technical)

sr/nn